

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

15. C.P.(IB)-601(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.02.2021**

NAME OF THE PARTIES: B. Odhavji & Co.
V/s
Gammon Engineers And Contractors Pvt. Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Ms. Megha Ranjani Chandu, counsel for the petitioner and Mr. P.G. Sabnis,
counsel for the respondent are present.

By consent requested date for completing the settlement. List this matter on
23.03.2021 for reporting settlement.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)